

sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT-4286/73].

REVIEW & ANNUAL REPORT OF MADRAS FERTILIZERS LTD. FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Madras Fertilizers Limited Madras for the year 1971-72.
- (2) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4287/73].

BUSINESS ADVISORY COMMITTEE TWENTY-FOURTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH): I beg to present the Twenty-fourth Report of the Business Advisory Committee.

13.06½ hrs.

PUBLIC ACCOUNTS COMMITTEE SIXTY-SEVENTH REPORT

SHRI SEZHIAN (Kumbakonam): I beg to present the Sixty-Seventh Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Forty-second Report relating to Department of Health and Department of Rehabilitation and Planning Commission.

3499 L.S.—9

MR. SPEAKER: We will resume the further consideration of the Motion of Thanks on the President's Address after the lunch recess.

The Prime Minister will reply to the debate at 5 p.m. We have already taken enough time and that will be going beyond time, and in spite of that, I have asked her to reply at five instead of at four.

We now adjourn for lunch to re-assemble at two O'clock.

13.07 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at Three Minutes past Fourteen of the Clock.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Under Rule 377, I have written to you. The Government's recent silent action devaluing Indian rupee to the tune of 10 cents is a very serious matter. We want Government to make a statement. The Indian rupee is passing through a process of erosion internally and externally causing and bringing in more of poverty to the people of this country and Government is keeping this Parliament in utter darkness about it. Would you ask the Finance Minister to make a statement, Sir? Don't your consider it necessary, Sir?

MR. DEPUTY SPEAKER: He has heard you. Mr. Rudra Pratap Singh.

14.04 hrs.

MOTION OF THANKS ON PRESIDENT'S ADDRESS

श्री शत्रुघ्न प्रताप सिंह (बाराबंकी) : माननीय उपाध्यक्ष जी, महामहिम राष्ट्रपति जी के अभिभाषण पर जो धन्यवाद का प्रस्ताव यहाँ पर प्रस्तुत हुआ है उसका समर्थन करते हुए आज मैं सर्वप्रथम अपनी विश्व प्रिय सरकार की विदेश नीति के सम्बन्ध में कुछ शब्दा के रूप में बहाना चाहता हूँ। सरकार की विदेश